



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23-7-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/772/IB/2018
NAME OF THE PETITIONER(S) : Check mater services
NAME OF THE RESPONDENT(S) : Coimbatore integrated waste management company pvt ltd
UNDER SECTION : 9 Rule 6

S.No.	Name (in Capital)	Represented by	Signature
1.	A. Kevin Thomas For King & Partners	Counsel for the Respondent	
2.	JANANI SHANKAR FOR NARAN BABU.	LOUNSEL FOR PETITIONER	

ORDER

Counsels representing both sides are present. Counsel for Respondent stated that all efforts are being made to settle the matter and they have paid some part of the amount claimed as per the settlement terms. Counsel for Respondent prayed for time to file an affidavit specifying the schedules for payment. Counsel for petitioner prayed for time as he has to receive further instructions from his client in relation to the settlement terms. At request of both sides, the matter is adjourned. **Put up on 17.08.2018.**

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)